To
The concerned Pr. Chief Commissioners / Pr. Directors General / Chief Commissioners
/ Directors General of Customs & Central Excise in CBIC.

Subject:- General Election to Legislative Assembly of Bihar, 2020 and some

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter
No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2020 dated 07th October, 2020 (copy enclosed)
on the subject mentioned above and to inform that the Commission has relieved 09
IRS(C&CE) officers [Shri Upendra Kumar Dhruv IRS(C&CE):2012 R-24794, Shri
Dharmraj IRS(C&CE):2011 R-24733, Shri Vijendra Kumar Meena IRS(C&CE):2013
R-27275, Shri Pandiyaraj G Venkatesan IRS(C&CE):2015 R-27272, Shri Ajay Gautam
IRS(C&CE):2012 R-25376, Shri Yatis Mani IRS(C&CE):2014 R-24790, Shri Arshdeep
Singh IRS(C&CE):2014 R-27285, Shri Dharmraj Khatik IRS(C&CE):2013 R-24673
and Shri Umesh Rathod IRS(C&CE):2014 R-22388] from election duty.

2. It is requested that the directions of the Election Commission of India may be
communicated to above mentioned 09 Expenditure Observers accordingly.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. 23095529

Copy to:- The Website Manager, CBIC with the request to upload this letter along-with
enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2020

Dated: 6th October, 2020

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.

(saansari1967@gmail.com)

Sub:- General Election to Legislative Assembly of Bihar, 2020 and some bye-elections-
Relieving of Expenditure Observer – Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 29.09.2020
and 3rd October, 2020 regarding deployment of Expenditure Observers in Bihar Assembly
Election, 2020 and some bye-elections and to state that the Commission has considered the
request of Upendra Kumar Dhruv IRS(C&CE):2012 R-24794, Dharm Raj IRS(C&CE):2011
R-24733, Vijendra Kumar Meena IRS(C&CE):2013 R-27275, Pandiyaraj G Venkatesan
IRS(C&CE):2013 R-24673 and Umesh Rathod IRS(C&CE):2014 R-25388 and relieved them
from election duty in aforesaid elections. Representations received from these Expenditure
Observers are enclosed. The Expenditure Observers are now kept in reserve.

2. Appointment letters regarding keeping these Expenditure Observers in reserve are being
forwarded herewith with the request to intimate the Expenditure Observers accordingly.
Further, you are requested to sponsor substitutes in place of them and furnish the list of
substitutes by 10th October, 2020.

Yours faithfully,

(Anup Kumar Khakhlary)
Under Secretary

(khakhlaryanup@eci.gov.in)

Copy to: The Chief Electoral Officers of Bihar, Madhya Pradesh, Gujarat and Uttar Pradesh
for kind information. (By Speed Post/e-mail)